

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.944
ANSWERED ON 27.07.2023

“NATIONAL TOURIST POLICE”

944 DR. SONAL MANSINGH:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government is working on a proposal called "National Tourist Police";
- (b) whether it is being considered to create a uniform tourist police system at All India level; and
- (c) the details of the progress made so far in this respect?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): Police and Public Order are State subjects as per the Seventh Schedule of the Constitution of India. However, the Ministry of Tourism has taken up the matter with all State Governments/Union Territory Administrations for setting up of dedicated Tourist Police. On the recommendations of Ministry of Tourism, the State Governments/Union Territory Administrations of Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police, in one form or the other.

Ministry of Tourism in collaboration with Bureau of Police Research and Development (BPR&D) and the Ministry of Home Affairs (MHA) organized a National Conference of Director Generals/Inspector Generals of Police Departments of the State Governments/UT Administrations on 19th October 2022 at New Delhi with an objective to implement the uniform Tourist Police scheme at pan India level. This was based on the report submitted by Bureau of Police Research and Development (BPR&D) on Tourist Police scheme for developing the tourist specific policing with suitable roles, responsibilities and the training aspects for providing safe and secure environment to the tourists.
